

**CITY CIVIL AND SESSIONS COURT, MUMBAI
IN THE COURT OF H.H.J SHRI. U. J. MORE
CIVIL CAUSE LIST OF DATE 16.07.2020 (CR.NO.08)**

Sr No.	Suit no.	Name of parties	Stage	Name of Advocate	Next date
1	2004/17	G. Square Co-op. Society Vs 1. Designated officer 2.MCGM	Arguments	P.D.Gandhi and Associates	
2	1497/14	Bhavesh Giri Vs MCGM	Arguments	Mr. Bipin Joshi	
3	1598/17	Ramesh Baburao Patil Vs MCGM and ors.	Arguments	Jyadeep A Shringare	
4	1410/19	Mr. Shashikant Baliram Yadav v/s MCGM	N/M Hrg.	Suraj Kudalkar	
5	3325/18	Mukhtar Hasan Khan Vs MCGM	N/M reply /rejoinder	Mr. Bharat Kothari	
6	3338/18	Shankarlal Kesrimal Jain(Kothari) v/s MCGM	N/M reply /rejoinder	Mr. Bharat Kothari	